OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

(ALLAHABAD THIS THE 16th DAY OF DECEMBER, 2013)

Present

HON'BLE MS. JASMINE AHMED, MEMBER (J) HON'BLE MR. U.K. BANSAL, MEMBER(A)

Original Application No.1388 OF 2006

(U/S 19, Administrative Tribunal Act, 1985)

Gyan Prakash Gupta, Son of Late Sri Ram Gupta,
Resident of LIG 2187, Awas Vikas-III,
Kalyanpur. Kanpur-208017.

.....Applicant

VERSUS

- 1. Union of India through Secretary, Ministry of Food, Government of India, (department of Food & Public Distribution), New Delhi.
- 2. The Director, National Sugar Institute, Kalyanpur, Kanpur.

.....Respondents

Advocates for the Applicant:-

Shri A. K. Srivastava

Advocate for the Respondents:-

Shri Anil Dwivedi

ORDER

(DELIVERED BY HON'BLE MS. JASMINE AHMED, MEMBER (J))

Shri A.K. Srivastava, learned counsel for the applicant and SHri Anil Dwivedi, learned counsel for the respondents.

Jasuere Alumo

- 2. Learned counsel for the applicant states that the applicant herein has expired in the month of October 2013 and the matter has become infructuous.
- 3. Accordingly, the original application is dismissed as having become infructuous.

Member-A

Jasmene Alman Member-J

/ns/